

**PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF THE
WINSOME INTERNATIONAL LIMITED (“WIL”)**

In connection with the Public Announcement (“PA”) by **Sumedha Fiscal Services Limited** as Manager to the Offer on behalf of Punrasar Stock Broking Private Limited (“PSBPL”) and Shri Sheo Ratan Agarwal (collectively referred to as ‘Acquirers’) dated 24th April, 2006 (“Offer”), pursuant to and in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 1997 and subsequent amendments thereto (“the Regulations”)

The shareholders of WIL are requested to kindly note that the SEBI’s observation on the draft Letter of Offer is awaited, therefore earlier announced dates mentioned in schedule of activity will undergo a change and the revised schedule of activity will be announced separately.

The other terms and conditions of the Offer remain unchanged.

The Acquirers i.e PSBPL and Shri Sheo Ratan Agarwal and Directors of PSBPL accept full responsibility for the information contained in this Public Announcement.

This Public Announcement would also be available on the SEBI’s website:
www.sebi.gov.in

Issued by the Manager to the Offer



SUMEDHA FISCAL SERVICES LIMITED

SEBI REGN NO:INM000008753

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Date: June 8, 2006